

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/247/ (IB)/2017

NAME OF THE PETITIONER(S) : ARJUN CHEMICALS PVT LTD

NAME OF THE RESPONDENT(S) : MSP PAPER MILL PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

I - R. VENKATARAMAN COURSE C FOR PETMR. 2.00
 9962048128.

ORDER

Counsel for petitioner present. As seen from the order dated 6.6.2017, the Counsel for Respondent caused appearance. However on 19.06.2017 there was no representation on behalf of the Respondent. An opportunity was provided to the Respondent for causing appearance in the matter. Inspite of the same, the Respondent chose not to appear in the matter. The absence of Respondent appears to be wilful. Therefore, we set the Respondent *ex parte*. Counsel for petitioner is willing to propose the name of IRP after getting his consent. He is directed to do so, within seven days. Put up on 17.07.2017 at 02.30 P.M.

S. Vijayaraghavan

(S.VIJAYARAGHAVAN)
 MEMBER (TECHNICAL)

Shri
 CH. MOHD. SHARIEF TARIQ

(MEMBER (JUDICIAL))